

ITEM NO.49

COURT NO.4 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 35750/2016
(Arising out of impugned final judgment and order dated 11/08/2016
in CMWP No. 35841/2011 passed by the High Court Of Judicature at
Allahabad)

SHYAM SINGH

Petitioner(s)

VERSUS

STATE OF U.P AND ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 14/12/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s) Mr. Manoj K. Mishra,Adv.

Mr. Sandeep Kumar Dwivedi,Adv.

Mr. Umesh dubey,Adv.

Mr. Pradeep Kr. Dwivedi,Adv.

Mrs. Meghna Kalara,Adv.

Ms. Madhubala,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Adjourned for four weeks, as prayed for.

[O.P. SHARMA]

[RAJINDER KAUR]

AR-CUM-PS COURT MASTER